

[English]

KHADI AND VILLAGE INDUSTRIES COMMISSION

2080. Shri Harish Narayan Prabhu Zantye :
Shri Vilas Muttemwar :

Will the **Minister of Industry** be pleased to state :

(a) the allocation of funds for promotion and development of Khadi and Village Industries Commission during the last three years and the ensuring financial year, year-wise and State-wise;

(b) whether the sanctioned funds have been released;

(c) if not, the reasons for delay;

(d) the performance of various schemes taken up under the assistance of Khadi and Village Industries, State-wise and year-wise for the last three years;

(e) whether the schemes implemented under the programme have been evaluated and if so, details thereof including deficiency observed in implementation and the action taken/proposed to be taken thereon; and

(f) the allocation of funds for Goa State during the current year, scheme-wise and steps proposed for effective monitoring evaluation and implementation to ensure achievement of basic objective of the schemes ?

The Minister of State in the Ministry of Industry (Department of Small Scale Industries and Agro and

Rural Industries) (Shri M. Arunachalm) : (a) The details of allocation and release of funds by the Govt. to KVIC for the development of KVI sector during last 3 years and the current financial year are given at **Statement-I** enclosed. Details of amount released by KVIC to various States are given at **Statement-II** enclosed.

(b) Yes, Sir.

(c) Does not arise.

(d) and (e) At Govt. level, performance review of schemes being implemented by the KVIC is undertaken for the country as a whole before finalisation of the Annual Plans. KVIC has been entrusted with the responsibility of implementing various schemes of promotion of Khadi & Village Industries in the country by undertaking detailed review including the reviews of activities of state KVIRs and directly assisted institutions. A High Power Committee (HPC) constituted by the Govt. of India to suggest measures for revitalisation of KVI sector has reviewed the existing schemes in detail and has made several recommendations. In order to enable the KVIC to implement recommendations of the HPC, Govt. have provided additional budget allocation for the KVIC during the year 1995-96. An action plan has also been drawn up for monitoring the implementation of the recommendation of the HPC at the Govt. level. A **Statement-III** is enclosed.

(f) KVIC has recently finalised the budget proposals of KVIB, Goa and approved an outlay of Rs. 234.42 lakhs for the year 1995-96. However, the actual release of amount is yet to take place this year.

Statement-I

Sub-Head	1991-92 Actuals	1992-93 Actuals	1993-94 Actuals	1994-95 Actuals	1995-96 (B.E.)	Released upto 30-9-1995
Plan						
1. Khadi Grant	4900	5900	5700	6200	6000	6000
2. Khadi Loan	3500	3500	3500	3500	3500	1750
3. V.I. Grant	1900	1600	1900	2400	7400	3700
4. V.I. Loan	6500	5800	5500	5000	1000	500
5. S & T (Khadi)	30	30	30	30	30	15
6. S & T (V.I.)	70	70	70	70	70	35
7. Interest subsidy (Khadi)	1400	1400	2000	2000	1900	—
8. -do- (V.I.)	1000	1000	1500	1500	500	—
9. Spl. Employment Generation Programme	—	—	600	900	900	—
10. Rural Employment Generation Programme under HPC	—	—	—	—	1300	6500
Sub-Total (Plan)	19,300	19,300	20,800	21,800	34,300	18,500

Statement-II

(Rs. in Lakhs)

Sl. No.	State	1992-93 Total		1993-94 Total		1994-95 Total	
		Grant	Loan	Grant	Loan	Grant	Loan
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	6.16	687.78	22.93	544.23	9.10	317.00
2.	Arunachal Pradesh	0.88	1.49	—	—	0.26	17.00
3.	Assam	5.75	73.47	6.97	61.87	5.48	60.00
4.	Bihar	—	16.68	2.28	0.95	—	—
5.	Goa	0.30	48.73	—	24.16	0.06	12.00
6.	Gujarat	84.55	217.33	185.30	145.05	3.96	371.2
7.	Haryana	1.71	241.51	0.20	218.58	10.01	66.5
8.	Himachal Pradesh	4.09	162.09	0.60	164.24	15.28	90.1
9.	J & K	0.21	136.44	4.01	117.17	1.75	45.4
10.	Karnataka	6.72	711.77	0.95	191.38	3.45	252.9
11.	Kerala	37.57	675.15	39.32	240.11	10.13	133.8
12.	Madhya Pradesh	6.89	176.51	1.11	57.28	2.11	111.5
13.	Maharashtra	26.16	1258.72	6.91	451.39	12.05	275.3
14.	Manipur	44.49	62.57	36.37	65.61	23.90	105.0
15.	Meghalaya	12.53	22.15	10.28	23.84	10.92	53.31
16.	Mizoram	33.93	50.39	81.53	169.66	37.09	139.3
17.	Nagaland	39.46	117.78	23.79	89.10	43.44	177.82
18.	Orissa	47.47	428.36	53.24	343.78	13.57	153.12
19.	Punjab	1.47	122.96	5.82	423.16	8.24	185.41
20.	Rajasthan	21.36	124.10	9.17	126.15	11.83	221.99
21.	Sikkim	—	—	16.47	51.43	3.14	27.62
22.	Tamil Nadu	179.27	820.49	74.74	560.68	26.00	482.76
23.	Tripura	—	1.33	11.27	43.56	9.69	64.64
24.	Uttar Pradesh	25.29	1224.85	32.97	1113.49	13.01	627.10
25.	West Bengal	11.60	179.16	23.06	514.19	9.47	248.98
26.	Andaman & Nicobar	0.15	6.74	—	—	1.73	11.10
27.	Chandigarh	—	8.02	—	3.16	0.17	4.65
28.	Delhi	—	32.64	—	—	—	93.07
29.	Pondicherry	0.15	7.46	0.79	8.21	0.13	6.89
30.	Lakshadweep	—	—	—	—	3.849	20.784
Total		598.36	7610.69	650.10	5752.43	307.06	4411.20
Other Schemes		—	—	148.80	63.42	—	—
Grand Total		598.36	7610.69	798.90	5815.85	307.06	4411.20

Statement-III

Employment Levels in Different States/Union Territories During the Last 3 Years in KVI Sector

(Lakh Persons)

S. No.	Name of the State/U.T.	1991-92		1992-93		1993-94	
		Khadi	V.I.	Khadi	V.I.	Khadi	V.I.
1.	Andra Pradesh	0.30	2.97	0.32	3.02	0.32	3.05
2.	Arunachal Pradesh	—	0.01	—	—	*	*
3.	Assam	0.23	0.79	0.23	0.79	0.22	0.80
4.	Bihar	2.29	1.09	2.25	1.34	2.27	1.18
5.	Goa	—	0.05	—	0.05	—	0.06
6.	Gujarat	0.53	0.37	0.53	0.38	0.57	0.44
7.	Himachal Pradesh	0.39	0.39	0.44	0.40	0.42	0.41
8.	Haryana	0.10	0.50	0.08	0.52	0.08	0.53
9.	Jammu and Kashmir	0.29	0.53	0.27	0.55	0.35	0.57
10.	Karnataka	0.33	1.31	0.38	1.36	0.40	1.32
11.	Kerala	0.21	1.64	0.21	1.77	0.19	1.69
12.	Madhya Pradesh	0.18	0.60	0.17	0.75	0.16	0.76
13.	Maharashtra	0.15	4.28	0.19	4.43	0.19	4.62
14.	Manipur	*	0.38	—	0.38	*	0.39
15.	Meghalaya	*	0.10	—	0.10	*	0.12
16.	Mizoram	*	0.04	—	0.06	*	0.05
17.	Nagaland	*	0.04	—	0.05	*	0.05
18.	Orissa	0.03	1.27	0.02	1.61	0.03	1.28
19.	Punjab	0.72	0.70	0.82	0.71	0.75	0.74
20.	Rajasthan	1.53	2.49	1.59	2.32	1.62	3.21
21.	Sikkim	*	0.04	0.01	0.05	0.01	0.05
22.	Tamil Nadu	0.82	8.71	0.83	9.15	0.85	9.00
23.	Tripura	0.01	0.43	0.01	0.40	*	0.44
24.	Uttar Pradesh	5.54	4.50	5.55	5.18	4.90	5.38
25.	West Bengal	0.52	2.31	0.52	2.43	0.51	2.51
26.	Andaman and Nicobar Islands	*	*	—	—	—	*
27.	Chandigarh	—	0.01	—	0.01	—	0.01
28.	Dadra and Nagar Haveli	—	—	—	—	—	—
29.	Delhi	0.02	0.13	0.02	0.16	0.02	0.18
30.	Daman and Diu	—	—	—	—	—	—
31.	Lakshadweep	—	—	—	—	—	—
32.	Pondicherry	0.01	0.03	0.01	0.03	0.01	0.03
Total		14.20	35.91	14.45	38.00	13.87	39.36

*Less than 500.